

[English]

What do you want me to do?

[Translation]

You please tell me, what can I do for you?

SHRI SAIFUDDIN CHOWDHARY: What can you do for us?

MR. SPEAKER: You are intimidating me a bit more....

(Interruptions)

I would allow a discussion on it.

[English]

(Interruptions)

SHRI AMAL DATTA (Diamond Harbour): Yesterday we raised it and they denied it at that time..... *(Interruptions)*

MR. SPEAKER: I will allow you. You can say all these things during the discussion.

(Interruptions)

At this stage, Shri Amal Datta and some other hon. Members left the House.

[Translation]

SHRI C. JANGA REDDY (Hanamkonda): We support the President's rule. We have been speaking on this point for the past tow months, but you are not listening to us. Although you have done this with an eye on the election in Haryana, yet we support it. It is not proper to take such an important decision without having discussion on it when the Lok Sabha is in session..... *(Interruptions)*.

11.06 Hrs

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha, that the Rajya Sabha, at its sitting held on the 11th May, 1987, agreed without any amendment to the Governors (Emoluments Allowances and Privileges) Amendment Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 5th May, 1987."
- (ii) "In accordance with the provisions of Rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sittings held on the 11th May, 1987 agreed without any amendment to the Goa, Daman and Diu Mining Concessions (Abolition and Declaration as Mining Leases) Bill, 1987, which was passed by the Lok Sabha at its sitting held on the 6th May, 1987."

11.07 hrs

STATEMENT RE: ENHANCEMENT OF
RATE OF INTEREST ON THE
EMPLOYEES' PROVIDENT
FUND

[English]

THE MINISTER OF STATE OF THE
MINISTRY OF LABOUR (SHRI P.A.
SANGMA): Hon'ble Members are aware